NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name of the Company		Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.			Appearing on behalf of	Signature with date

1) Mr. Jishra Chowdhurry) Advocator for 2) Mr. Saynak Mihra 3) Mr. Rishab Ranerjee Serp Mo. 1, 2023 19) Mr. S. G. Muskora. 5) Mr. Rahul Singh

Relia /A

1. Shakeya Sen, Adv. 7 for the Pepi Honess 2. Ashis Mulcherjee, Adv. John the Pepi Honess 3. Surabhi Baneyee, Adv.

Sirabhi Banny 7/12/17

ORDER

- Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.
- Ld. Counsel for the petitioners submitted that respondents have filed reply in I.A.No. 490/KB/2017 only on 06/12/2017. So on this basis he made a request for time to file rejoinder. Prayer is allowed. Rejoinder, if any, may be

filed within 10 days from today with a copy in advance to the opposite parties.

List C.P. along with I.A. On 02/01/2018. Interim order is extended till next date of hearing.

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(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)